THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/4793/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Smti. Arunima Deka,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati the 4th October, 2021.

Sub: **Civil vacation with station leave permission.**

Ref:- Your letter No.DJK.1-5/18/1335, dtd. 29.09.2021

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the **Civil vacation from 09.10.2021 to 24.10.2021 along with station leave permission from the evening of 08.10.2021 till the morning of 25.10.2021**. The Additional Sessions Judge, FTC, Kokrajhar and in his absence, the next senior most Judicial officer at the station will remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

4795 **JT.REGISTRAR (VIGILANCE),**

Memo NO.HC.VII-50/1997/4794-/A, dated 4.10.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

04/10/21

JT.REGISTRAR (VIGILANCE)